

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/ 969 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.F.A. Bora,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 8th February, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJKA/783/2018, dtd. 07.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2 (two) days on 08.02.2018 and 09.02.2018 have been granted / ~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

